

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.133
IB-204(ND)/2021

IN THE MATTER OF:

Union Bank of India

Vs.

Supertech Ltd.

....FINANCIAL CREDITOR

....RESPONDENT

SECTION

U/s 7 of IBC, 2016

Order delivered on 19.08.2021

CORAM:

SHRI P.S.N PRASAD

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Mr. Alok Kumar and Mr. Uday Arora, Advocates

ORDER

Due to paucity of time, the matter is adjourned as directed by
Hon'ble Members.

Put up on 23.09.2021.



Madhu Narula
Court Officer (Court III)